

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 313
(IB)-299(ND)2019
IA/1252/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd

Versus

M/s. Parivartan Buildtech Pvt. Ltd.

... **Applicant/Petitioner**

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 14.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

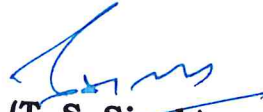
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Sanjeev Sagar, Ms. Nazia Parveen, Advs. for the Applicant/Financial
Creditor in IA/1252/2020

ORDER

Renotify this case on 19th October, 2020


(T. S. Singh)
Court Officer